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Ranchi, Thursday, 24th January, 2019

COMMERCIAL TAXES DEPARTMENT

Notification

24th January, 2019

Notification No. 67/2018 – State Tax

S.O. No. 10 Dated- 24th January, 2019-- In exercise of the powers conferred by section 148 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the Government of Jharkhand, on the recommendations of the Council, hereby makes the following amendments in the notification of the Government of Jharkhand in the Commercial Taxes Department, No. 31/2018-State Tax, dated the 21st August, 2018, published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 58, dated the 21st August, 2018, namely:

In the said notification, in paragraph 2,-

- (i) in clause (i), for the figures, letters and word “31st August, 2018”, the figures, letters and word “31st January, 2019” shall be substituted;
- (ii) in clause (iv), for the figures, letters and word “30th September, 2018”, the figures, letters and word “28th February, 2019” shall be substituted.

2. This notification shall be deemed to be effective from 31st December, 2018.

[File. No Va Kar / GST / 03/ 2018]
By the order of the Governor of Jharkhand

Prashant Kumar,
Secretary-cum-Commissioner

Note: The principal notification No. 31/2018 – State Tax, dated the 21st August, 2018 was published in the Gazette of Jharkhand, Extraordinary vide S.O. No. 58, dated the 21st August, 2018.

वाणिज्य-कर विभाग

अधिसूचना

24 जनवरी, 2019

अधिसूचना सं०. 67/2018- राज्य कर

एस. ओ. सं. 10 दिनांक 24 जनवरी, 2019-- झारखण्ड सरकार, झारखण्ड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 148 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, परिषद् की सिफारिशों पर, झारखण्ड के राजपत्र, असाधारण, में एस. ओ. सं. 58, तारीख 21 अगस्त, 2018 द्वारा प्रकाशित झारखण्ड सरकार के वाणिज्य-कर विभाग की अधिसूचना संख्या 31/2018- राज्य कर, तारीख 21 अगस्त, 2018 में निम्नलिखित संशोधन करती है, अर्थात् :-

उक्त अधिसूचना के पैरा 2 में,-

- (i) खंड (i) में "31 अगस्त, 2018" शब्द और अंकों के स्थान पर "31 जनवरी, 2019" शब्द और अंक रखे जाएंगे ;
- (ii) खंड (iv) में "30 सितंबर, 2018" शब्द और अंकों के स्थान पर "28 फरवरी, 2019" शब्द और अंक रखे जाएंगे ;

2. यह अधिसूचना 31 दिसम्बर, 2018 से लागू मानी जाएगी।

[सं.सं .वा०कर/जी०एस०टी०/03/2018]

झारखंड राज्यपाल के आदेश से,

प्रशांत कुमार,
सचिव-सह-आयुक्त

टिप्पण - मूल अधिसूचना सं. 31/2018- राज्य कर, तारीख 21 अगस्त, 2018 झारखण्ड के राजपत्र, असाधारण में एस. ओ. सं. 58, तारीख 21 अगस्त, 2018 द्वारा प्रकाशित की गई थी ।